

**IN THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

EXECUTION APPLICATION NO. 24 of 2023

IN

ORIGINAL APPLICATION NO. 44 OF 2022

IN THE MATTER OF:

SAKET GIRLS PG COLLEGE

Through its Authorized Representative

Arvind Srivatsava, Trustee

Saket Girls PG College, Gaighat Road,

Dahilamau, Pratapgarh, Uttar Pradesh

.....Applicant

- VERSUS -

The Executive Officer

Nagar Palika Parishad,

Bella Pratapgarh, Uttar Pradesh

230001

....Respondent

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205

RAJY

Respondent

THROUGH

Priyanka

PRIYANKA SWAMI Advocate

Counsel for EO Pratapgarh

Chamber 04, Shivalik Tower

Kaushambi, Ghaziabad

Date: .11.2023

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**ACTION TAKEN PLAN AND COMPLIANCE OF THE ORDER DATED:
06.09.2023**

That the following Action Taken Plan on behalf of The Executive Officer, Nagar Palika Parishad, Pratapgarh on record under ongoing matter, Original Application No. 44/2022, titled as- Saket Girls PG College Versus State of U. P. & Ors.:-

1. That the following instructions were given by the Hon'ble Tribunal order dated, 06.09.2023 :

"5. The above Report clearly reveals that the directions issued by this Tribunal have not been complied with and water logging/sewage waste is found to be existed in the vacant plots on both sides of the College campus and during the monsoon season due to over-flow drain is likely to meet into Sai River still leading to water pollution. Further, the Report is silent on the issue of carrying drainage to sewage treatment plant and discharge of untreated sewage into River Sai.

6. The Report further reveals that the Show Cause Notice dated 01.09.2023 was issued by the UP SPCB to Respondent No.2-Executive Officer, Nagar Palika Parishad, Pratapgarh for imposition of compensation of Rs. 5 lakh per month till the proper remedial action is taken.

7. The Learned Counsel appearing for Respondent No.2 present today is unaware of the facts of the case nor she has any instruction on behalf of the

Respondent No.2. She has submitted that she is in personal difficulty today, therefore, she has sought two weeks' time to obtain instructions in the matter and also to file proper action plan."

2. That the Respondent no.2 is making every possible effort at its level to ensure compliance with the order dated 01.07.2022 passed by the Honorable Tribunal in the original case number 44/2022. That this Action Taken Plan is a sincere effort made by the executive officer to comply with orders/directions passed by this Hon'ble Tribunal.
3. That in compliance with the order dated 01.07.2022, by the respondent no.02, a detailed plan of drainage was prepared through Uttar Pradesh Jal Nigam, on which the expenditure is estimated to be around Rs. Eleven crore eighty-seven lakh sixty thousand (1187.60) and the said plan was sent to the Uttar Pradesh government by District Magistrate Pratapgarh for approval and allocation of funds through Letter No. 1830/LBC-2023 dated 14:07:2023. A copy of the letter is annexed here as **Annexure 1**.
4. That the respondent no. 2 is personally making efforts to get the funds allocated, by coordinating with the government and the construction of the drain will be started as soon as the funds are received at the work at level. Therefore an email regarding allocation of funds was also sent to the District Magistrate by the Jal Nigam.
5. That due to the extremely limited financial resources of the NAGAR PALIKA PARISHAD, Belha-Pratapgarh, an amount of Rs. Eleven Crore

Eighty-Seven Lakh Sixty Thousand (1187.60) need to be approved and allotted at the government level.

6. That due to above mentioned reason it is not possible for the Nagar Palika Parishad to make funds available for the scheme at its level. At present the actual financial position of the municipality is that it owes about Rs 3 crore as retirement dues to its retired employees and the Nagar Palika Parishad is not able to pay them due to lack of funds. A writ has been filed by the retired employees in the Hon'ble High Court for payment of retirement dues, the details of which are attached herewith. Repeated instructions are being given from the government level that other work should be done only after the payment of the dues of the retired employees. The government order is attached here as **Annexure 2.**

7. That a permanent solution has not yet been put into action by the respondent till now due to the aforementioned reasons, so as an alternative arrangement, continuous efforts are being made by the Nagar Palika Parishad to drain the effluents into the drain by installing water lifting pumps, and suction machines but due to the plaintiff's building being situated in a very low-land area and unplanned construction nearby, 100% success is not being achieved in discharging the effluents from the water logged area to the drain.

8. That as the area is being used for commercial purposes, a college with approx 700 students studying there, due to the discharge of high effluent from the plaintiff's school building and other residential and commercial slums located around it, is taking more time to dispose of the effluent through alternative arrangements.

9. That it is not at all the case that by the actions taken under the alternative arrangements made so far by the Nagar Palika Parishad, the plaintiff is not getting any benefit, but it is true that the alternative system has its own certain limits due to which the plaintiff is not getting a quick and permanent solution and only a concrete pipe with Reinforced concrete cement (RCC) need to be established there for the permanent solution. A photograph of the drainage work is attached as **Annexure 3**.

10. That at present waste water from the market Dahilamau is discharged along the road which is then dumped into private land near Saket Girls College. The collected water is spreading in the nearby area causing a nuisance of flies, odor, and mosquitoes in the neighborhood. Hence to properly dispose of this waste water, construction of the RCC drain from Somvanshi Aata Chakki towards Saket Girls College at Gaighat Road is necessary.

11. That the estimate has been prepared in compliance with the instruction of district magistrate Pratapgarh in his meeting dated- 19.05.2023 and executive officer, Nagar Palika Parishad, Bela Pratapgarh vide letter 988/NPP-2023/ regarding construction of drain dated 10.02.2023, for construction of RCC drain of length 1288 meter at gaighat road from Somvanshi aata chakki towards Saket degree college.

12. That the rates of labor and material have been approved by the General Manager, Ganga Pollution Control Unit, U.P. Jal Nigam, Prayagraj vide letter n0. 327/General/171 dated 01.06.2022 and Delhi schedule of rates 2021. DPR showing estimate and rates of labour are here annexed here as **Annexure 4**.

13. That it is respectfully submitted that, with the above remarks the estimate for the construction of the Drain from Somvanshi Aata Chakki towards Saket Girls College at Gaighat Marg Pratapgarh U.P amounting to Rs. 1187.63 Lacs is submitted for approval and allotment of funds.

14. That it is respectfully submitted, that it will be possible for the respondent to get a quick and permanent solution only when the request sent to the government for the allocation of funds is approved for the scheme and the funds are received and thereafter the scheme can be completed with the funds so received.

Action plan for proper disposal of wastewater and effluents

| S.no. | Action to be taken | Action taken/ Completion date |
|-------|---|----------------------------------|
| 1. | An alternative arrangement for disposal | Work in progress |

| | of Wastewater and effluents | |
|----|---|---|
| 2. | Proposal for construction of RCC Drain of size 1.0 M width and depth up to 2.25 M and a length of 1288m at Gaighat Road from Somvanshi Atta Chakki towards Saket Girls College | Finalised in Meeting with DM dated: 19/05/23 |
| 3. | Proposal for allocation of funds of amount 1187.60 lakhs for Construction of RCC drain | Sent to government For approval on Date: 14/07/23 |
| 4. | Start of Construction Of RCC drain | Immediately after Getting funds |
| 5. | Completion of the RCC drain | Within six months From start date |

Prayer

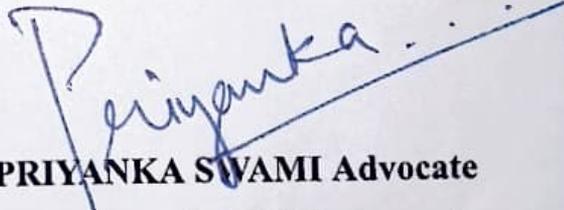
It is most respectfully prayed that this Hon'ble tribunal may be most graciously pleased to

1. Direct the Urban Development Department, Government of Uttar Pradesh to approve and allocate the funds required for the construction of the drain soon.
- .2. Pass any other order as may deem fit.

RAJY

Respondent

THROUGH


PRIYANKA SWAMI Advocate
Counsel for EO Pratapgarh
Chamber 04, Shivalik Tower
Kaushambi, Ghaziabad

Date: .11.2023

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- VERSUS -

The Executive Officer

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230001

....Respondent

Affidavit

Affidavit of Sh Ram Achal Kureel aged about 49 years s/o Sh. Mohan Lal Kureel presently posted as Executive Officer, having office at Nagar Palika Parishad, Belha, Pratapgarh

1. That I am stating the above and well conversant with the facts of the present case and as such competent to swear his affidavit before this tribunal.
2. That the accompanying reply has been drafted by our counsel upon my Instructions.
3. That the contents of the accompanying reply are true and correct and the knowledge has been derived based on my subordinate staff and nothing material has been concealed therefrom.



DEPONENT

VERIFICATION

Verified on solemn affirmation at Pratapgarh, U.P on this 20 day of November 2023, that the contents of the foregoing affidavit are true and correct to the best of my knowledge and no part of it is false and nothing material has been concealed there from.

RAJY

DEPONENT



प्रेषक,

जिलाधिकारी,

प्रतापगढ़।

सेवा में,

प्रमुख सचिव,

उत्तर प्रदेश शासन,

नगर विकास अनुभाग-5,

लखनऊ।

संख्या : 1630 / एल0पी0सी0-2023

दिनांक : जुलाई 14, 2023

विषय : जल निकासी योजनान्तर्गत नगर पालिका परिषद बेल्ला, प्रतापगढ़ में गायघाट मार्ग पर सोमवंशी आटा घक्की के सामने ज्ञे साकेत डिग्री कालेज के आगे तक जल निकासी प्रबन्धन हेतु धनराशि उपलब्ध कराये जाने के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक आपको सम्बोधित अधिशापी अधिकारी, नगर पालिका परिषद बेल्ला, प्रतापगढ़ के पत्र संख्या : 338/न0पा0परि0-2023, दिनांक 12 जुलाई, 2023 का अवलोकन करने का कष्ट करें। उक्त पत्र में उल्लेख है कि ए0ओ0 संख्या-44/2022, साकेत गल्स पी0जी0 कालेज बनाम स्टेट आफ यू0पी0.एण्ड अदर्श में मा0 राष्ट्रीय हरित अधिकरण नई दिल्ली द्वारा पारित आदेश दिनांक 01.07.2022 के अनुपालन में साकेत गल्स डिग्री कालेज से आगे नाले के निर्माण हेतु कान्स्ट्रक्शन एवं डिजाइन सर्विसेज, उ0प्र0 जल निगम (नगरीय) द्वारा अंकन 1187.63 लाख रुपये की कार्य योजना तैयार की गयी है। तत्कम में उक्त कार्य योजना/डी0पी0आर0 की प्रति प्रस्तुत कर धनराशि उपलब्ध कराने का अनुरोध किया गया है।

अतः अधिशापी अधिकारी, नगर पालिका परिषद बेल्ला, प्रतापगढ़ द्वारा प्रस्तुत उक्त कार्य योजना/डी0पी0आर0 मूल रूप में संलग्न कर विशेष वाहक के माध्यम से आपके सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है।

संलग्नक : यथोक्त।

भवदीय,

(प्रकाश चन्द्र श्रीवास्तव)

जिलाधिकारी,

प्रतापगढ़।

प्रतिलिपि : अधिशापी अधिकारी, नगर पालिका परिषद बेल्ला, प्रतापगढ़ को इस निर्देश के साथ कि कार्य योजना/डी0पी0आर0 प्रतापगढ़ शासन को उपलब्ध कराना सुनिश्चित करें।

जिलाधिकारी,

प्रतापगढ़।

2068
22/10/23

2023/187/1-5-2023

CC-6

अज्ञात अभिलेख,
एचएच सीपीए,
एचएच सीपीए

सेवा में,

1-समस्त मण्डलभूत,
उत्तर प्रदेश।

2-समस्त जिलाधिकारी,
उत्तर प्रदेश।

CC-6
एचएच सीपीए
एचएच सीपीए

दिनांक 22/10/2023

नगर विकास अनुभाग-6

तथ्यनकः दिनांक 7 अक्टूबर, 2023

विषय: स्थानीय निकाय (नगर पालिका/नगर पंचायत) के अकेन्द्रीयता सेवा के सेवानिवृत्त कर्मियों के सेवानिवृत्त देयों के भुगतान के संबंध में दिशा-निर्देश।

संदर्भ:

उपरोक्त विषयक शासनादेश संख्या-841/सी-6-2021 दिनांक-15.03.2021 का कृपया संदर्भ ग्रहण करते का कष्ट करें, जिसके द्वारा स्थानीय निकाय (नगर पालिका/नगर पंचायत) के अकेन्द्रीयता तथा के सेवानिवृत्त कर्मियों के सेवानिवृत्त देयों के भुगतान समय से विलम्ब होने के संबंध में दिशा-निर्देश निर्गत किये गये हैं।

2- निकायों के सेवानिवृत्त कर्मियों की पेंशन/उपादान स्वीकृत में हुये विलम्ब को गन्गौरता से लते हुए मा0 उच्च न्यायालय इलाहाबाद द्वारा रिट याचिका सं0 (ए)-12045/2023 कोमत प्रसाद बनसाली उत्तर प्रदेश राज्य व 03 अन्य में दिनांक 03.08.2023 को आदेश पारित किया गया है, जिसका कार्यकारी अंश का संक्षिप्त विवरण निम्नवत है:-

" The State Government also cannot wash off their hands in the matter of providing adequate funds to the Nagar Palika to enable it to pay off its employees, particularly, their post retiral benefits. In the circumstances, let a personal affidavit be filed by the Principal Secretary, Local Bodies, Government of U.P., Lucknow within a week reporting necessary steps taken in the matter to bail out the Nagar Palika Parishad, Etah; at least to the extent, that they are able to pay off post retiral benefits and salaries to their existing staff/retired personnel. "

3- उन्मुखित्व है कि शासन स्तर से बार-बार निर्देश दिये जाने के उपरान्त भी शासन के संज्ञान में आया है कि स्थानीय निकायों में कार्यरत कर्मियों के सेवानिवृत्त होने के उपरान्त उनकी पेंशन, परिवारिक पेंशन एवं उपादान आदि स्वीकृत किये जाने से संबंधित प्रकरणों के निरतारण में अत्यधिक विलम्ब किया जा रहा है। ऐसे प्रकरणों का शीघ्र निरतारण न होने के कारण सेवानिवृत्त कर्मियों द्वारा मा0 न्यायालय में रिट याचिकाएं एवं अवगतनावाद, योजित किये जा रहे हैं, जिससे शासन के समक्ष असंतुलितपूर्ण स्थिति उत्पन्न हो रही है।

4- इस संबंध में स्पष्ट करना है कि नगर पालिकाओं/नगर पंचायतों में कार्यरत अकेन्द्रीयता सेवा के

कार्मिकों के सेवानिवृत्त देयकों तथा पेंशन, पारिवारिक पेंशन एवं उपादान आदि का भुगतान करने के लक्ष्य में उत्तर प्रदेश नगर पालिका अकेन्द्रीयता सेवा नियुक्ति लागू विनियमावली 1984 एवं उनमें संशोधन पर विचार करे संशोधन प्रस्ताव है।

5. स्थानीय निकायों के अकेन्द्रीयता सेवा के सेवानिवृत्त कार्मिकों के सेवानिवृत्त लाभों का भुगतान करने के लक्ष्य में उत्तर प्रदेश, नगर पालिका, अकेन्द्रीयता सेवानिवृत्त लागू विनियमावली-1984 तथा अन्य समय-समय पर हुए संशोधन विषयक विनियमावली में स्पष्ट व्यवस्था है कि उत्तर प्रदेश नगर पालिका अकेन्द्रीयता सेवानिवृत्त लागू विनियमावली 1984 के भाग 13 के विनियम 13(3) के अन्तर्गत आवश्यक पेंशन, पारिवारिक पेंशन या उपादान स्वीकृत करने के लिए महाम प्रधिकारी है।

6. नगर विकास अनुभाग-9 के शासनादेश सं0-1497/नं-9-2023-92 ज/2020 दिनांक 04-08-2023 द्वारा राज्य वित्त आयोग की संरक्षिति के क्रम में अच्युत धतराशि का सर्वप्रथम उपयोग निकाय के अधिेशन अद तथा निकाय में वर्गीरत कर्मीकारियों के पेंशन/भत्ते/पेंशन आदि के अद नै नृडित कर्मीकारियों के भुगतान के संशेक्ष किया जाता चाहिए, जिससे किसी भी प्रकार के कार्मिक जी निकाय में कर्मीरत है अथवा निकाय हेतु कार्य कर रहे है, उनके वेतन/मानदेय के भुगतान विलम्बित न हो और भुगतान नियमित रूप से सुनिश्चित हो सके।

7. नगर निकायों को विभिन्न स्रोतों से प्राप्त आय जैसे-राज्य वित्त आयोग, केन्द्रीय वित्त आयोग तथा स्थानीय निकाय को अपने विभिन्न स्रोतों से प्राप्त आय का नियमानुसार विवेकपूर्ण ढंग से उपयोग किया जाय। इसके साथ ही नगर निकायों द्वारा अपने विभिन्न स्रोतों से प्राप्त आय को विवेकपूर्ण ढंग से बढ़ाये जाने का सार्थक प्रयास किया जाय, यदि संबंधित अधिकारी द्वारा इस संबंध में कोई सार्थक प्रयास नहीं किया जाता है, तब संबंधित के विरुद्ध नियमानुसार सख्त कार्यवाही की जायेगी।

8. अतः इस संबंध में मुझे यह कहने का निदेश हुआ है कि उत्तर प्रदेश अकेन्द्रीयता सेवानिवृत्त लागू विनियमावली 1984 तथा संशोधित विनियमावली 2006 एवं 2016, शासनादेश संख्या-841/नं-6-2021 दिनांक-15.03.2021 तथा शासनादेश सं0-1497/नं-9-2023-92 ज/2020 दिनांक 04-08-2023 का कड़ाई से अनुपालन सुनिश्चित किया जाय। अविष्य में यदि नगर निकायों (नगर पालिका/नगर पंचायत) में अकेन्द्रीयता सेवा के सेवानिवृत्त कार्मिकों के सेवानिवृत्त देयों के भुगतान को अनवश्यक रूप से विलम्ब किया जाता है, तो उसे गम्भीरता से लेते हुए दोषी अधिकारियों/कर्मचारियों के विरुद्ध कड़ी कार्यवाही की जायेगी।

अच्छीभाइद by अच्युत नरिवाड

Date: 17-10-2023 19:04:35

(अमृत सिडिआन)Approved

प्रमुख सचिव।

नकाश एवं दिनांक उपरोक्तानुसार।

प्रतिनिधि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित :-

1- निदेशक, स्थानीय निकाय, उत्तर प्रदेश सेक्टर-7, गौमती नगर विस्तार लखनऊ।

2- महान्त अध्याक्ष, नगर पालिका/नगर पंचायत, उत्तर प्रदेश।

3- महान्त अधिशासी अधिकारी नगर पालिका परिवर्द्ध/नगर पंचायत उत्तर प्रदेश।

4- नगरी अधिवाही, एन0 आई0 सी0 लखनऊ/नगर विकास विभाग उत्तर प्रदेश, शासन

को इस आशय से प्रेषित कि कृपया उक्त आदेश को नगर विकास विभाग की वेबसाइट पर अवलोकन करने का कट करे।

Sog/NIP
11/10/23

1294

220



मा0 उच्च न्यायालय प्रकरण
ई-मेल/सगयबद्ध/तत्काल

15

कार्यालय मण्डलायुक्त, प्रयागराज

पत्र सं0 /21-कोर्टकेस-2023 दिनांक 30/09/2023
विषय:- रिट (ए) नोटिस सं0-32023021610107 ऑफ 2023 जगदीश पाल बनाम स्टेट ऑफ यू0पी0 व अन्य के सम्बन्ध में।

सेवा में,
जिलाधिकारी,
प्रतापगढ़।
महोदय,

30
A/EC(NIP)

मानुसार आवश्यक
करें।

जिलाधिकारी के पत्र सं0-24363/civil दिनांक 27.09.2022 (छायाप्रति संलग्न) का अवलोकन करने का कष्ट करें, जिसके माध्यम से रिट (ए) नोटिस सं0-32023021610107 ऑफ 2023 जगदीश पाल बनाम स्टेट ऑफ यू0पी0 व अन्य में पिटीशन की सेवा सम्बन्धी प्रकरण में दैनिक वेतनभोगी के रूप में की गयी सेवा को जोड़ते हुए पेंशन एवं अन्य सेवानिवृत्तक देयकों का भुगतान यथाशीघ्र पूर्ण कराने के निर्देश दिये गये हैं। प्रकरण में अग्रिम तिथि 03.10.2023 नियत है। उक्त पत्र के माध्यम से मुख्य स्थायी अधिवक्ता द्वारा नियत तिथि के पूर्व Complete Instructions दाखिल कराने के निर्देश दिये गये हैं।

तत्क्रम में मण्डलायुक्त महोदय द्वारा प्रश्नगत प्रकरण में नियत तिथि से पूर्व मा0 उच्च न्यायालय द्वारा दिये गये दिशा-निर्देशों का अनुपालन सुनिश्चित कराने तथा रिट याचिका में समुचित पैरवी कराने के निर्देश दिये गये हैं।

अतएव अनुरोध है कि प्रश्नगत रिट याचिका में मुख्य स्थायी अधिवक्ता, मा0 उच्च न्यायालय के उक्त पत्र दिनांक 27.09.2023 के क्रम में किरसी गिझ अधिकारी को नामित करें कि वे मुख्य स्थायी अधिवक्ता से सम्पर्क स्थापित कर दिनांक 03.10.2023 के पूर्व वांछित Complete Instructions दाखिल कराने के साथ-साथ प्रभावी पैरवी कराना सुनिश्चित करें तथा कृत कार्यवाही से इस कार्यालय को भी अवगत कराने का कष्ट करें।

प्रति लिपि

या उच्चतर वार संलग्नक-यथोक्त।

1 तैयार नाल्युद्ध 4 दिन में

1

12/9/2023

भवदीय,

(अमृत लाल बिन्द)

अपर आयुक्त (प्रशासन),
प्रयागराज मण्डल, प्रयागराज।

पत्र सं0 4082 (1)/21-कोर्टकेस-2023 तददिनांक।

प्रतिलिपि :- अधिशाषी अधिकारी, नगर पालिका परिषद, बेल्ला, प्रतापगढ़ को इस निर्देश के साथ कि प्रश्नगत रिट याचिका में मुख्य स्थायी अधिवक्ता, मा0 उच्च न्यायालय द्वारा दिये गये निर्देशों का अनुपालन सुनिश्चित करायें।

(अमृत लाल बिन्द)

अपर आयुक्त (प्रशासन),
प्रयागराज मण्डल, प्रयागराज।



मा० उच्च न्यायालय प्रकरण
ई-मेल / समयबद्ध / तत्काल

कार्यालय मण्डलायुक्त, प्रयागराज

पत्र सं० 4082 /21-कोर्टकेस-2023

दिनांक 36/09/2023

विषय- रिट (ए) नोटिस सं०-32023021610107 ऑफ 2023 जगदीश पाल बनाम स्टेट ऑफ यू०पी० व अन्य के सम्बन्ध में।

सेवा में,
जिलाधिकारी,
प्रतापगढ़।

कृपया श्री शैलेन्द्र कुमार सिंह, मुख्य स्थायी अधिवक्ता, मा० उच्च न्यायालय, लखनऊ के पत्र सं०-24363 /civil दिनांक 27.09.2022 (छायाप्रति संलग्न) का अवलोकन करने का कष्ट करें, जिसके माध्यम से रिट (ए) नोटिस सं०-32023021610107 ऑफ 2023 जगदीश पाल बनाम स्टेट ऑफ यू०पी० व अन्य में पिटीशन की सेवा सम्बन्धी प्रकरण में दैनिक वेतनगोगी के रूप में की गयी सेवा को जोड़ते हुए पेंशन एवं अन्य सेवानिवृत्तक देयकों का गुगतान यथाशीघ्र पूर्ण कराने के निर्देश दिये गये हैं। प्रकरण में अग्रिम तिथि 03.10.2023 नियत है। उक्त पत्र के माध्यम से मुख्य स्थायी अधिवक्ता द्वारा नियत तिथि के पूर्व Complete Instructions दाखिल कराने के निर्देश दिये गये हैं।

तत्क्रम में मण्डलायुक्त महोदय द्वारा प्रश्नगत प्रकरण में नियत तिथि से पूर्व मा० उच्च न्यायालय द्वारा दिये गये दिशा-निर्देशों का अनुपालन सुनिश्चित कराने तथा रिट याचिका में समुचित पैरवी कराने के निर्देश दिये गये हैं।

अतएव अनुरोध है कि प्रश्नगत रिट याचिका में मुख्य स्थायी अधिवक्ता, मा० उच्च न्यायालय के उक्त पत्र दिनांक 27.09.2023 के क्रम में किसी भिन्न अधिकारी को नामित करें कि वे मुख्य स्थायी अधिवक्ता से सम्पर्क स्थापित कर दिनांक 03.10.2023 के पूर्व वांछित Complete Instructions दाखिल कराने के साथ-साथ प्रभावी पैरवी कराना सुनिश्चित करें तथा कृत कार्यवाही से इस कार्यालय को भी अवगत कराने का कष्ट करें।
संलग्नक-यथोक्त।

24/9/23
11/10/23
24/9/23
महोदय,
प्रतापगढ़
03-10-23

प्रतिपत्र
श्री प्रकाश चन्द्रा देवदत्त
ए. ए. प्रकाश

पत्र सं० 12110/23 /21-कोर्टकेस-2023 तददिनांक।

प्रतिलिपि :- अधिशापी अधिकारी, नगर पालिका परिषद, वेल्हा, प्रतापगढ़ को इस निर्देश के साथ कि प्रश्नगत रिट याचिका में मुख्य स्थायी अधिवक्ता, मा० उच्च न्यायालय द्वारा दिये गये निर्देशों का अनुपालन सुनिश्चित करायें।

भुवदीय,
27/09/23
(अमृत लाल बिन्द)

अपर आयुक्त (प्रशासन),
प्रयागराज मण्डल, प्रयागराज।

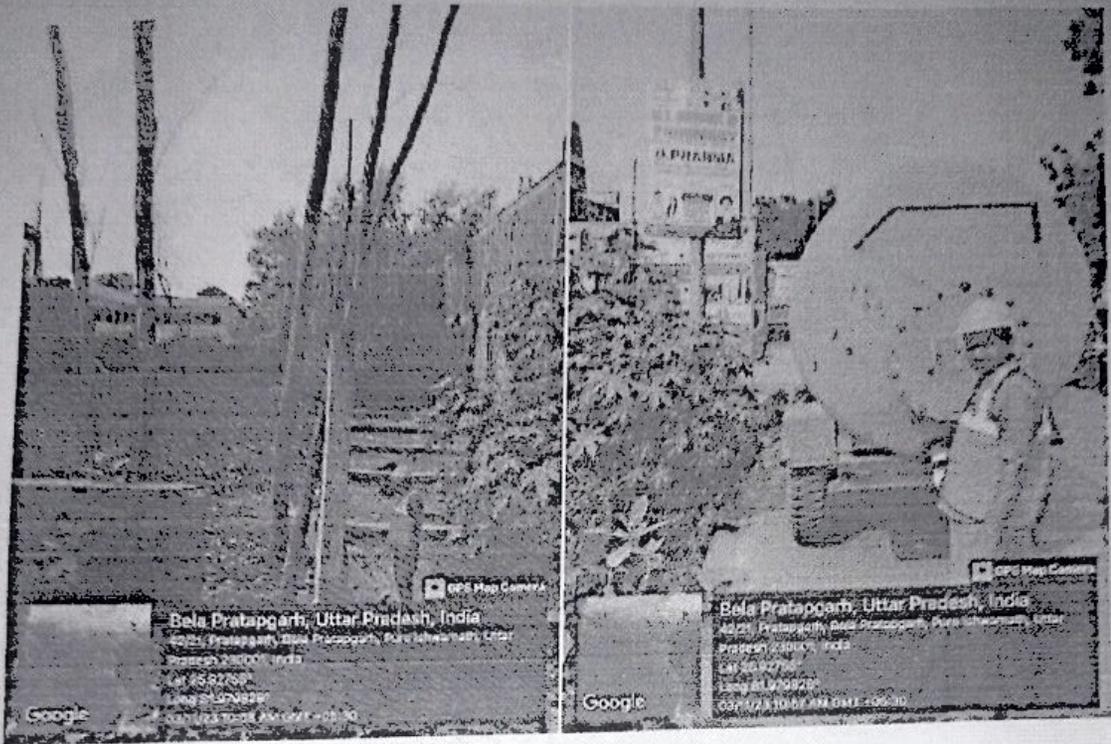
(अमृत लाल बिन्द)
अपर आयुक्त (प्रशासन),
प्रयागराज मण्डल, प्रयागराज।

साकेत पी0जी0 कालेज परिसर के जल निकासी की फोटोग्राफ दिनांक 10-11-23



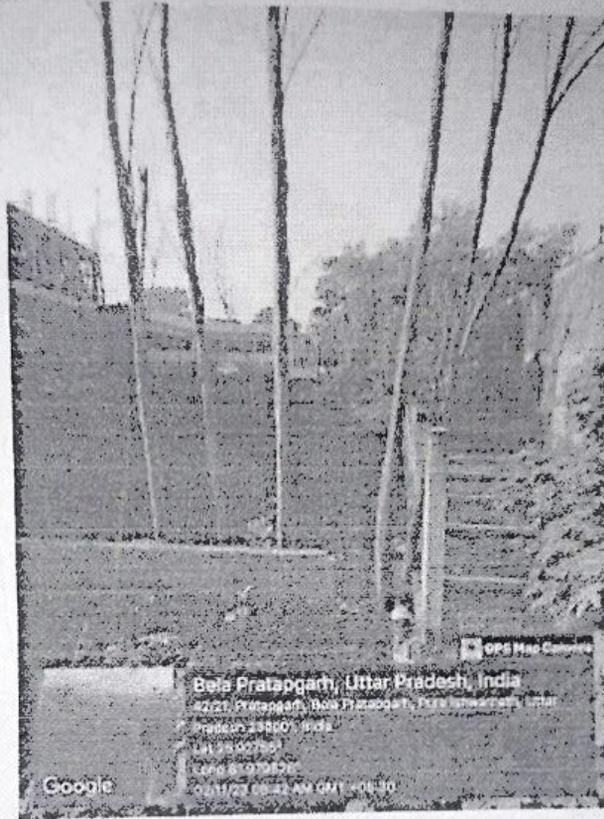
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साकेत पी0जी0 कालेज परिसर के जल निकासी की फोटोग्राफ दिनांक 03-11-23



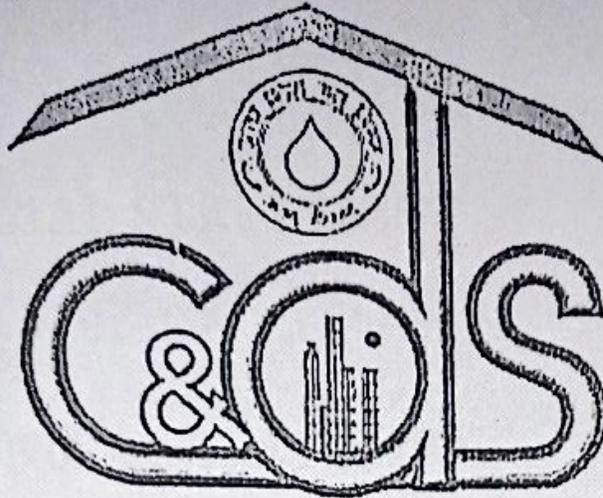
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साकेत पी0जी0 कालेज परिसर के जल निकासी की फोटोग्राफ दिनांक 02-11-23



Yes

CONSTRUCTION & DESIGN SERVICES
U. P. JAL NIGAM



CONSTRUCTION & DESIGN SERVICES
U.P. JAL NIGAM

U.P. JAL NIGAM (URBAN)

ESTIMATE FOR CONSTRUCTION OF DRAIN FROM
SOMVANSHI AATA CHAKKI TOWARDS, SAKET
DEGREE COLLEGE AT GAIGHAT MARG
PRATAPGARH, U.P.

Estimated Cost: 1187.63 Lacs.

Estimate No:

Year 2023-24

Project Manager

C & D S Unit-10

U.P. Jal Nigam(Urban)

Prayagraj

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| 3 TECHNICAL STATEMENT | 04-08 |
| 4 ESTIMATE | 09-10 |
| 5 SCHEDULE OF RATES | 11-15 |
| 6 ANNEXURES | 16-19 |
| 7 DRAWINGS | 20-21 |

01

**DPR OF STORM WATER DRAIN WORK FOR GAIGHAT
DRAIN AT DIST-PRATAPGARH
REPORT**

1. AUTHORITY

This Estimate has been prepared in compliance of instruction of District Magistrate Pratapgarh in his meeting dated -19/05/2023 and Executive Officer, Nagar Palika Parishad, Bela Pratapgarh vide letter 988/NPP-2023 /Nala Nirman dated 10-02-2023 for construction of RCC drain at Gaighat road from Sonvaushi aata chakki towards Saket degree college.

2. NECESSITY -

At present used water from the market Dahilaman is discharged along the road which is then dumped into private land near Saket degree college. The collected water is spreading in the near by area causing nuisance of flies, odour and mosquito in neighbour. Hence to dispose off this water construction of RCC drain from Sonvaushi aata chakki towards Saket degree college at Gaighat road is necessary.

3. RATES

The rates of labour and material have been approved by the General Manager, Ganga Pollution Control Unit, U.P. Jal Nigam (Urban), Prayagraj vide letter no. 327/genral/171 Dated 01.06.2022 and Delhi schedule of rates 2021. All the rates are annexed herewith in the estimate.

4. CONCLUSION

With the above remarks the Estimate for Construction of Drain from somvanshi aata chakki towards Saket degree college at gaighat marg pratapgarh U.P. amounting to Rs. 1187.63 Lacs is submitted for approval and allotment of funds.

e/s
R
EXECUTIVE ENGINEER
C.D.-2, P.W.D.
PRATAPGARH

(Er Yogesh Kumar Gupta)
Project Manager
C. & D. S. Unit-10
U.P. Jal Nigam (Urban)
Prayagraj

Project Manager
C & DS, UNIT-10
U.P. Jal Nigam, Prayagraj

OFFICE OF THE PROJECT MANAGER C. & D. S. UNIT-10, U.P. JAL. NIGAM
(URBAN), PRAYAGRAJ, U.P.

ESTIMATE FOR CONSTRUCTION OF DRAIN FROM SOMVANSI AATA
CHAKKI TOWARDS, SAKET DEGREE COLLEGE AT GAIGHAT MARG
PRATAPGARH, U.P.

FORM-I

| S.No. | Description | Work Cost (Rs.) | Percentage (%) | Total Cost (Rs.) |
|-------|--------------------------|--------------------|-------------------|---------------------|
| 1 | Basic Cost of Work | 91285261.20 | | 91285261.20 |
| 2 | Contingencies | 91285261.20 | 2.00% | 1825705.22 |
| | | Sub-Total (A) | | 93110966.42 |
| 3 | Deduction of Proficiency | 93110966.42 | 5.00% | 4655548.32 |
| | | Sub-Total (B) | | 88455418.10 |
| 4 | Depptt. Centage "B" | 88455418.10 | 10.00% | 8845541.81 |
| 5 | Labour Cess "B" | 88455418.10 | 1.00% | 884554.18 |
| 6 | GST @ 18% "B" | 88455418.10 | 18.00% | 15921975.26 |
| | | Sub Total Rs. | | 118763037.67 |
| | | Total Rs. | | 118763038.00 |
| | | Say Rs.In Lacs | | 1187.63 |

Prepared By / Recommended By


(Er. Dinesh Kumar Yadav)
Resident Engineer
C. & D. S. Unit-10
Uttar Pradesh Jal Nigam (Urban)
Prayagraj
Er. D. K. YADAV
RESIDENT ENGINEER
C. & D. S., UNIT-10
U.P. JAL. NIGAM, PRAYAGRAJ

Approved By


(Er. Yogesh Kumar Gupta)
Project Manager
C. & D. S. Unit-10
Uttar Pradesh Jal Nigam (Urban)
Prayagraj
Project Manager
C. & D. S., UNIT-10
U.P. Jal Nigam, Prayagraj

45
PR
EXECUTIVE ENGINEER
C.D.-2, P.W.D.
PRATAPGARH

OFFICE OF THE EXECUTIVE ENGINEER, CONSTRUCTION
DIVISION(SECOND), U.P. JAL NIGAM (URBAN), PRAYAGRAJ, U.P.

ABSTRACT OF COST FOR RCC DRAIN

| Sl. No. | SOR Item No. | Description of Item | Unit | Qty. | Rate in Rs. | Amount in Rs. |
|---------|----------------------|--|------|---------|-------------|---------------|
| 1 | As per Unit Estimate | Construction of RCC Drain of Size 1.0 M width and depth upto 2.25 M depth with cover. Supply of all material complete in all respects. | M | 1288.00 | 70873.65 | 91285281.20 |
| | | | | | Total | 91285261.20 |

c/s
EXECUTIVE ENGINEER
C.D.-2, P.W.D.
PRATAPGARH

E. B. R. YADAV
RESIDENT ENGINEER
C.S.D.S., UNIT-10
U.P. JAL NIGAM, PRAYAGRAJ

REPORT OF STORM WATER DRAIN WORK FOR GAUGHAT
DRAIN AT DIST-PRATAPGARH

DESIGN OF STORM WATER DRAINS

RUNOFF - RAINFALL INTENSITY RELATIONSHIP

If precipitation over the drainage district does not reach the storm water sewer. The characteristics of the drainage district, such as, imperviousness, topography including depressions and water pockets, shape of drainage basin and duration of precipitation determine the fraction of the total precipitation which will reach the sewer. This fraction known as the coefficient runoff needs to be determined for each drainage district. There are many methods like rational method, hydrograph method etc to estimate the storm water runoff.

The rational method is widely used for estimation of urban runoff and is also recommended by CPHEEO. The rational method as proposed by CPHEEO manual will be used in this study for estimating the storm runoff. According to the rational method the storm runoff reaching the sewer is given by the expression.

$$Q = 10 CiA \quad - \text{CPHEEO} - \text{Para 3.3.1 on Page No. 41}$$

Where Q is the runoff in m^3/hr

"C" is the coefficient of runoff

"I" is the intensity of rainfall in mm/hr and

"A" is the area of drainage district in hectares.

2. RUNOFF - RAINFALL INTENSITY RELATIONSHIP

• 5

as per CPHEEO - Para 3.3.1.5 on Page No. 45

The portion of rainfall, which finds its way to the sewer, is dependent on the imperviousness of and shape of the tributary area apart from the duration of rainfall. Clause 3.3.1.5 recommends the following percentage of imperviousness

| S. No. | Type of Area | Percentage of imperviousness |
|--------|--------------------------------|------------------------------|
| 1 | Commercial and Industrial Area | 70 to 90% |
| 2 | Residential Area | |
| | (i) High Density | 60 to 75% |
| | (ii) Low Density | 35 to 60% |
| 3 | Parks and undeveloped Area | 10 to 20% |

The "C" values used in this study for calculating the storm runoff are as below:

CPHEEO P-9 TABLE

| S. No. | Type of Area | Percentage of imperviousness |
|--------|---------------------------------|------------------------------|
| 1 | Roads, pathway | 20% |
| 2 | Residential Area - High Density | 60 to 75% |
| 3 | Residential Area - Low Density | 35 to 60% |
| 4 | Commercial Area - High Density | 70 to 90% |
| 5 | Commercial Area - Low Density | 70 to 90% |
| 6 | Institutions | 5% |
| 7 | Open Area Parks etc. | 5% |

Coefficient of runoff depends on-

(a) Imperviousness

(b) Time of Saturation

In CPHEEO manual table 3.3 Page 45 gives the corrections to different coefficients of runoffs of rectangular & sector shape entrenchment. As per manuals these corrections can be applied to other data also.

Hence this correction is applied to the coefficient of runoff with respect to time of saturation.

3. INTENSITY OF RAINFALL

Rainfall analysis and method for arriving at the rainfall duration relation has been discussed in the Chapter on rainfall analysis. The rainfall intensity is expressed by the equation

$$i = 457 / t^{0.55}$$

the rainfall intensity for which the sewer has to be designed can be calculated from the above formula for any given time of concentration.

Time of Concentration is the time required for the rain water to flow over the ground surface from the extreme point of the drainage basin and reach the point under consideration. Time of concentration (t_c) on the sewer node is equal to the inlet time (t) plus the time of flow in the sewer (t_f). The inlet time is dependent on the distance of the farthest point in the drainage basin to the inlet manhole, the shape, the characteristics and topography of the basin and may vary from 5 to 30 minutes. The time of flow is determined by the length of the sewer and the velocity of flow in the sewer. A inlet time of 20 minutes is proposed to be used in the present study.

4. HYDRAULIC DESIGN

as per CPHEEO - Para 3.4.2.1 on Page No. 46

The sections proposed to be used are circular pipe section, open channel flow in trapezoidal section. Also the flow will be gravity in nature. Hence the sewer sections will be designed using Mannings Formula as given in CPHEEO manual:

$$V = [1/n] \times [R^{2/3} S^{1/2}]$$

Where

V = velocity in m/s

R = Hydraulic Radius in m

n = Manning Coefficient of roughness

S = Slope of Hydraulic gradient

5. COEFFICIENT OF ROUGHNESS (TABLE 3.4 ON PAGE 47)

The coefficient of roughness depends on the material of sewer such as concrete pipes, concrete masonry etc. CPHEEO Manual Table 3.4 prescribes the "n" value to be adopted in the design depending on the material of construction. Accordingly the following "n" values are proposed to be used.

| S. No. | Material | n Value Adopted |
|--------|-------------------|-----------------|
| 1 | Concrete pipe | 0.013 |
| 2 | Concrete Masonary | 0.015 |
| 3 | Stone Pitching | 0.20 |

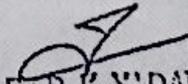

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(URBAN), PRAYAGRAJ, U.P.

ABSTRACT OF COST FOR RCC DRAIN WITH COVER
Unit Estimate Per Meter
(Size 1.0M X 2.75M)

09

| Sl. No. | SOR | Description of Item | Unit | Quantity | Rate in Rs. | Amount in Rs. |
|---------|---------------|--|------|----------|-------------|---------------|
| 1 | UPJN SOR 1001 | Excavation in foundation in Kankar mix soil including lift up to 1.5 m and lead up to 30 m. And including filling, watering and ramming of excavated earth into the space between the building and the sides of foundation trenches or into the plinth and removal and disposal of surplus earth as directed by the engineer in charge upto a distance of 30 m from the foundation trenches including all T & P showarah and basket etc. | cum. | 3.15 | 254.51 | 801.71 |
| | 1002 | Excavation from 1.5m to 3.0 m | cum. | 2.52 | 295.49 | 744.63 |
| 2 | 1017 | Concrete with 20 cm. gauge stone ballast, coarse sand and cement in proportion of 8:4:1 in foundation and under floors including S/O all materials, labour, tools and plants etc. required for proper completion of the work. | cum. | 0.21 | 10158.06 | 2133.26 |
| 3 | 1024 | RCC work with cement approved coarse sand and 2 cm gauge approved stone ballast in the proportion of 1:1.5:3 in lintels of door and windows, excluding s/o reinforcement and its bending but including its fixing and bonding the same with 24 B.V.V.G.G.I. binding wire and including necessary centring and shuttering etc. and also including s/o all materials required for proper completion of the work. Strength of the concrete shall not be less than M-20. | cum. | 1.55 | 17677.46 | 27400.06 |
| 4 | 1151 | TOR HYSD / steel reinforced concrete or reinforced brick work (when not included in overall rates) wrought to required shape as necessary including bending for proper completion of the work and including supply of steel its wastage. Bend hooks and authorized overlapping shall be measured upto floor two level @ 1.5% | QU | 1.83 | 15134.03 | 27621.59 |
| 5 | 3031 | Bailing out or pumping out subsoil water | cum. | 5.67 | 152.17 | 852.60 |
| 7 | 16.B1 | Providing and erecting 2.00 metre high temporary barricading at site; each panel of size 2.50mx2.00m made of 40x40x6mm angle iron or 50x50x3mm hollow MS tube posts/horizontal members/bracings covered with 1.60mm thick MS sheet. The sheet shall be fixed with 30x5mm MS flat by suitable welding/friveting. The panels shall be made so that gap of 50cm above the ground is available making overall height as 2.5m. MS channel ISLC 75 @ 5.70 kg/m, 50cm long shall be provided at the bottom having oval shaped holes of size 50x25mm at both ends with 50cm long MS angle 40x40x6mm bracing. Suitable arrangement shall be made to fix the barricading to avoid from overturning by providing 250mm long expansion fasteners at both ends. The work shall be executed as per drawing/direction of Engineer-in-Charge which includes writing and painting, arrangement for traffic diversion such as traffic signals during construction at site for day and night, glow lamps, reflective signs, marking, flags, caution tape as directed by the Engineer-in-Charge. The barricading provided shall be retained in position at site continuously Vc shifting of barricading from one location to another location as many times as required during the execution of the entire work till its completion. Rate include its maintenance for damages, painting, all incidentals, labour materials, equipments and works required to execute the job. The barricading shall not be removed without prior approval of Engineer-in-Charge. | mtr | 4.00 | 2827.40 | 11309.60 |
| | | | | | Total | 70973.65 |
| | | | | | Say | 70973.65 |


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OFFICE OF THE EXECUTIVE ENGINEER, CONSTRUCTION DIVISION (SECOND), U.P. JAL NIGAM
(URBAN), PRAYAGRAJ, U.P.
DETAILED MEASUREMENT OF RCC DRAIN WITH COVER

10

Unit Estimate Per Meter
(Size 1.0 M X 2.25 M)

| Sl. No. | GOR Item No. | Description of Item | Unit | No | Length | Width | Depth | Quantity |
|---------|--------------|--|------|----|--------|-------------------|-----------|----------|
| 1 | | Excavation in foundation in ordinary soil (loamclay or sand) including lift up to 1.5 m and kind up to 30 m and including filling, watering and ramming of excavated earth into the space between the building and the sides of foundation trenches or into the plinth and removal and disposal of surplus earth as directed by the engineer in charge upto a distance of 30 m from the foundation trenches including all T & P provisions and basket etc. complete | cum | 1 | 1 | 2.1 | 1.500 | 3.15 |
| 2 | | Excavation from 1.5m to 3.0m | cum. | 1 | 1 | 2.1 | 1.200 | 2.52 |
| | | Concrete with 20 cm gauge stone ballast, coarse sand and cement in proportion of 8:1:1 in foundation and under floors including S/O all materials, labour, tools and plants etc. required for proper completion of the work. | cum. | 1 | 1 | 2.1 | 0.10 | 0.21 |
| 3 | | RCC work with cement approved coarse sand and 2 cm gauge approved stone ballast in the proportion of 1:1.5:3 in lintels of door and windows, excluding s/o reinforcement and its bonding but including its fixing and bonding the same with 24 B.W.G.I. binding wire and including necessary centering and shuttering etc. and also including s/o all materials required for proper completion of the work. Strength of the concrete shall not be less than M-20. | Cum | 1 | 1 | 1.90 | 0.20 | 0.38 |
| | | Wall of Drain | Cum | 2 | 1 | 0.20 | 2.25 | 0.9 |
| | | Cover Drain | Cum | 1 | 1 | 1.80 | 0.15 | 0.27 |
| | | | | | | | Sub Total | 1.55 |
| 4 | | TOR HYSD / steel reinforced concrete or reinforced brick work (when not included in overall rates) wrought to required shape as necessary including bending for proper completion of the work and including supply of steel its wastage. Band hooks and authorized overlapping shall be measured upto floor two level @ 1.5% | Qlt | | | 1.55x1.5% x 78.50 | | 1.83 |
| | | 1 cement : 3 Coarse sand | Sqm | 1 | 1 | | 2.8 | 2.800 |
| 5 | | Bailing out or pumping out subsoil water | cum | | | | | 5.670 |
| 7 | | Providing and erecting 2.00 metre high temporary barricading at site; each panel of size 2.50mx2.00m made of 40x40x6mm angle iron or 50x50x3mm hollow MS tube posts/horizontal members/bracings covered with 1.63mm thick MS sheet. The sheet shall be fixed with 30x5mm MS flat by suitable welding/riveting. The panels shall be made so that gap of 50cm above the ground is available making overall height as 2.5m. MS channel ISLC 75 @ 5.70 kg/m. 50cm long shall be provided at the bottom having oval shaped holes of size 50x25mm at both ends with 50cm long MS angle 40x40x6mm bracing. Suitable arrangement shall be made to fix the barricading to avoid from overturning by providing 250mm long expansion fasteners at both ends. The work shall be executed as per drawing/direction of Engineer-in-Charge which includes writing and painting, arrangement for traffic diversion such as traffic signals during construction at site for day and night, glow lamps, reflective signs, marking, flags, caution tape as directed by the Engineer-in-Charge. The barricading provided shall be retained in position at site continuously i/c shifting of barricading from one location to another location as many times as required during the execution of the entire work till its completion. Rate include its maintenance for damages, painting, all incidentals, labour materials, equipments and works required to execute the job. The barricading shall not be removed without prior approval of Engineer-in-Charge. | mt | 4 | | | | 4.000 |

Assistant Engineer
S.D. K. JADAV
RESIDENT ENGINEER
C.S.D.S., UNIT-10
U.P. JAL NIGAM, PRAYAGRAJ

SCHEDULE OF RATES

LABOUR and MATERIAL RATES for the Year 2022-23

PRAYAGRAJ

as per Labour/Material Rates Sanctioned by U.M., G.P.U., I.P. Jal Nigam (Urban), Prayagraj
 tick order no. 3273 Gen/171, dt. 01.06.2022 For DPR Preparation

Inflation: 0.3%

| Description | Code | RATE | Unit |
|---|------|----------|---------|
| LABOUR | | | |
| MISTRY | 101 | 550.00 | DAY |
| MASON/STONE MASON | 102 | 600.00 | DAY |
| HELDA/M.WOOD/INDIGGER/DRESSER | 103 | 550.00 | DAY |
| COOLIE | 104 | 550.00 | DAY |
| BLACK SMITH | 105 | 600.00 | DAY |
| BIRSTI | 106 | 550.00 | DAY |
| CARPENTER | 107 | 600.00 | DAY |
| WAZER/MI | 108 | 550.00 | DAY |
| PAINTER | 109 | 600.00 | DAY |
| WHITE WASHER | 110 | 550.00 | DAY |
| MECHANIC | 111 | 600.00 | DAY |
| HELPER | 112 | 550.00 | DAY |
| WATCHMAN | 113 | 550.00 | DAY |
| FITTER/PLUMBER | 114 | 650.00 | DAY |
| JUNIOR FITTER | 115 | 550.00 | DAY |
| SPECIAL LABOUR FOR ROCK CUTTING | 116 | 650.00 | DAY |
| CHISELLERS | 117 | 550.00 | DAY |
| SPECIAL MAZDOOR/COOLIE(FOR RUBBING AND POLISHING) | 118 | 600.00 | DAY |
| MATE | 119 | 550.00 | DAY |
| PESHRAJ | 120 | 500.00 | DAY |
| TILE LAYER | 121 | 550.00 | DAY |
| THATCHER | 122 | 550.00 | DAY |
| MASON(JUNIOR) | 123 | 550.00 | DAY |
| WOMAN COOLIE | 124 | 500.00 | DAY |
| CHOWKIDAR | 125 | 500.00 | DAY |
| WORK AGENT | 126 | 600.00 | DAY |
| DRIVER FOR CONCRETE MIXER | 127 | 600.00 | DAY |
| CLEANER | 128 | 500.00 | DAY |
| WELL SINKER | 130 | 550.00 | DAY |
| WORK MISTRI | 131 | 650.00 | DAY |
| TAR BOILER MANTIRE MAN | 132 | 500.00 | DAY |
| STONE DRESSER | 133 | 600.00 | DAY |
| BORER(BORING MECHANIC) | 134 | 550.00 | DAY |
| DIVER | 135 | 600.00 | DAY |
| ASSISTANT BORER | 137 | 550.00 | DAY |
| MATERIAL | | | |
| BRICKS 1ST CLASS | 235 | 8000.00 | 1000NO. |
| BRICK TILES 1ST CLASS | 236 | 7000.00 | 1000NOS |
| BRICKS OVER BURNT | 240 | 6000.00 | 1000NOS |
| BRICKS SUNDRIED | 241 | 6500.00 | 1000NOS |
| DIFFERENCE IN RATES OF 1ST CLASS & SPECIALLY MOULDED BRICKS | 243 | 1000.00 | 1000NOS |
| BRICK BALLAST 40MM GAUGE | 244 | 1000.00 | CUM |
| STONE BALLAST 40MM GAUGE | 245 | 1200.00 | CUM |
| STONE BALLAST 20MM GAUGE | 246 | 4100.00 | CUM |
| STONE GRIT 10-12MM | 247 | 2500.00 | CUM |
| PEBBLES OR FINE GRAVEL | 248 | 3000.00 | CUM |
| COARSE SAND(BADARPUR) | 249 | 3500.00 | CUM |
| LOCAL SAND | 250 | 5000.00 | CUM |
| CEMENT | 251 | 475.00 | BAG |
| WHITE CEMENT | 252 | 2000.00 | BAG |
| WHITE LIME(SLAKED) | 253 | 10000.00 | CUM |
| WHITE LIME(UNSLAKED) | 254 | 1250.00 | QTL |
| KANKAR LIME | 255 | 6500.00 | CUM |
| SURKHI | 256 | 7000.00 | CUM |
| SHINGLE | 257 | 2200.00 | CUM |
| EARTH | 258 | 500.00 | CUM |
| STONE 60MM THICK | 259 | 700.00 | SQM |
| STONE 40MM THICK | 260 | 550.00 | SQM |
| MARBLE DUST | 261 | 6000.00 | CUM |
| MARBLE CHIPS | 262 | 6000.00 | CUM |
| WHITE MARBLE BAGS | 263 | 2100.00 | BAG |

Schedule of Rates (2022-23) for Building Works

As per Labour/Material Rates Sanctioned by G.M., G.P.O., U.P. Jal Nigam (Udham), Prayagraj vide order no. 327/Ken/171, dt. 01.06.2022 for DPR Preparation

PRAYAGRAJ
Inflation: 0.5%

| Item Code | Description | Item Rate with Contractor's Profit | Item Rate to Contractor's Profit and GST 12% | Unit |
|-----------|--|------------------------------------|--|-------|
| 1001 | EXCAVATION 0-1.5M. DEEP IN ORDINARY SOIL. | 254.51 | 285.05 | /CUM. |
| 1002 | EXCAVATION 0-1.5M. DEEP IN SOIL MIXED WITH MEDIUM, GHSKH I, KANKAR. | 295.49 | 330.95 | /CUM. |
| 1003 | RANKING WITH EXCAVATED EARTH. | | | |
| 1004 | SAND FILLING IN P/LINTH. | 93.78 | 104.47 | /CUM. |
| 1005 | FILLING, DRESSING AND RANKING EARTH OR SAND OR BAJRI OR TAL LAST OR KANKAR OR SHINGLE. | 1765.78 | 1917.68 | /CUM. |
| 1006 | EXTRA OVER ITEMS 1001 TO 1005 FOR ADDITIONAL LEAD & LIFT. | 165.68 | 185.79 | /CUM. |
| 1007 | CONC. 40 MM BRICK BALLAST, WHITE LIME & SAND MORTAR (1:2) IN FOUNDATIONS AND FLOORS. | 45.37 | 50.82 | /CUM. |
| 1008 | CONC. 40 MM BRICK BALLAST, WHITE LIME & SURKHI IN FOUNDATIONS AND FLOORS (100:16:32). | 4040.28 | 5197.12 | /CUM. |
| 1009 | CONC. 40 MM BRICK BALLAST, LOCAL SAND AND CEMENT (12:8:1) IN FOUNDATIONS AND FLOORS. | 4970.65 | 5557.12 | /CUM. |
| 1010 | SAME AS ITEM 1009 BUT FOR 10:5:1. | 4359.00 | 4832.08 | /CUM. |
| 1011 | SAME AS ITEM 1009 BUT FOR 8:4:1. | 4596.68 | 5148.28 | /CUM. |
| 1012 | CONC. 40 MM BRICK BALLAST, WHITE LIME AND SAND MORTAR (1:2) IN HAUNCH FILLING. | 4955.17 | 5549.79 | /CUM. |
| 1013 | CONC. 40 MM BRICK BALLAST & KANKAR LIME IN ROOF TERRACING. | 5715.18 | 6401.00 | /CUM. |
| 1014 | CONC. 25 MM BRICK BALLAST, WHITE LIME AND SURKHI (100:18:36) IN ROOF TERRACING. | 7221.84 | 8038.47 | /CUM. |
| 1015 | C.C. 20 MM STONE BALLAST, COARSE SAND AND CEMENT 4:2:1. | 7351.57 | 8244.96 | /CUM. |
| 1016 | SAME AS ITEM 1015 BUT FOR 6:3:1. | 11422.03 | 12792.67 | /CUM. |
| 1017 | SAME AS ITEM 1015 BUT FOR 8:4:1. | 10522.83 | 11785.57 | /CUM. |
| 1018 | R.C.C. DOOR SILLS, CHAUKHATS ETC. WITH CEMENT, COARSE SAND AND 20 MM STONE BALLAST 1:1.5:3 | 10158.36 | 11377.36 | /CUM. |
| 1019 | R.C.C. WITH CEMENT, COARSE SAND AND 20 MM STONE BALLAST 1:1.5:3 IN LINTELS OF DOORS AND WINDOWS. | 14697.55 | 16450.06 | /CUM. |
| 1020 | SAME AS ITEM 1019 BUT FOR SLABS. | 14823.88 | 16602.75 | /CUM. |
| 1021 | SAME AS ITEM 1019 BUT IN LIGHTER BEAMS. | 16274.06 | 18226.95 | /CUM. |
| 1022 | SAME AS ITEM 1019 BUT IN HEAVIER BEAMS. | 16771.26 | 18783.82 | /CUM. |
| 1023 | R.C.C. WITH CEMENT, COARSE SAND AND 40 MM STONE BALLAST 1:1.5:3 IN RAFT FOUNDATIONS & FOOTING. | 19103.58 | 21396.01 | /CUM. |
| 1024 | R.C.C. WITH CEMENT, COARSE SAND AND 20 MM STONE BALLAST 1:1.5:3 IN T BEAMS, SLABS, COLUMNS. | 11121.22 | 12455.77 | /CUM. |
| 1025 | SAME AS ITEM 1024 BUT IN R.C.C. COLUMN 1:1.5:3. | 17677.46 | 19798.75 | /CUM. |
| 1026 | SAME AS ITEMS 1010 TO 1024 BUT WITH SHINGLES (DEDUCT FROM ITEMS 1018 TO 1024). | 17158.07 | 19217.93 | /CUM. |
| 1027 | SAME AS ITEMS 1010 TO 1024 BUT WITH SHINGLES (DEDUCT FROM ITEMS 1018 TO 1024). | 1803.01 | 2019.37 | /CUM. |

Schedule of Rates (2022-23) for Building Works

For Labour Rates Sanctioned by G.M., CPWD, U.P. Jal Nigam (Urban), Prayagraj
 vide order no. 327/Gen/21, dated 01.06.2022 For BMR Preparation

PRAYAGRAJ
 Population: 0.22

13

| Sl. No. | Description | Rate | | Unit |
|---------|--|--------------------|-------------|-------|
| | | Contractor's Price | Govt. Price | |
| 1133 | SUPPLY OF 40MM THICK C.P. TEAK WOOD DOOR & WINDOW PARTS WITH 5MM THICK PLYWOOD OR PRESSED WOOD PANELS AND FINISH C.P. TEAK WOOD CLEATS, STOPS, HINGES, LOCK, BOLTS, HOOKS, SPRINGS & OTHER FITTINGS (INCLUDING SUPPLY OF FITTINGS) | 4143.83 | 1246.76 | RSQMT |
| 1135 | SAVE AS ITEM 1133 BUT IN DEODAR WOOD 40 MM THICK | 4132.31 | 1252.75 | RSQMT |
| 1137 | SAVE AS ITEM 1133 BUT IN SICEGHAM WOOD 40 MM THICK | 4132.55 | 1251.15 | RSQMT |
| 1138 | SAVE AS ITEM 1133 BUT IN SAL WOOD 40 MM THICK | 3671.17 | 1111.43 | RSQMT |
| 1139 | SAVE AS ITEM 1133 BUT IN KAL WOOD 40 MM THICK | 3135.59 | 751.76 | RSQMT |
| 1140 | SAVE AS ITEM 1133 BUT IN CHIR WOOD 40 MM THICK | 3313.27 | 3710.87 | RSQMT |
| 1141 | SAVE AS ITEM 1133 BUT IN COUNTRY WOOD 40 MM THICK | 2612.44 | 2725.94 | RSQMT |
| 1142 | APPROXIMATE COST OF IRON-FITTINGS FOR DOORS & WINDOWS. | | | RS |
| 1143 | APPROXIMATE COST OF OXIDIZED IRON-FITTINGS FOR DOORS & WINDOWS. | | | RS |
| 1144 | APPROXIMATE COST OF BRASS-FITTINGS FOR DOORS & WINDOWS. | | | RS |
| 1145 | APPROXIMATE COST OF OXIDISED BRASS-FITTINGS FOR DOORS & WINDOWS. | | | RS |
| 1146 | ROLLED STEEL JOISTS LIGHT SECTION 0.0 - 7.5M HIGH. | 2004.44 | 2244.97 | QTL |
| 1147 | ROLLED STEEL JOISTS HEAVY SECTION 0.0 - 7.5M HIGH. | 3920.32 | 4320.78 | QTL |
| 1148 | EXTRA ON ITEMS 1146 & 1147 FOR MORE THAN 7.5M HEIGHT. | 1232.04 | 1373.89 | QTL |
| 1149 | MILD STEEL OR IRON WORK OF SMALL SIZE & SECTIONS. | 16349.12 | 18311.01 | QTL |
| 1150 | MILD STEEL OR IRON WORK IN HEAVY SIZES. | 17448.42 | 19542.23 | QTL |
| 1151 | MILD STEEL OR IRON IN PLAIN WORK | 15134.08 | 16950.17 | QTL |
| 1152 | CUTTING ROLLED STEEL JOISTS UPTO 225MM X 100MM. | 351.47 | 424.85 | ICUT |
| 1153 | CUTTING ROLLED STEEL JOISTS ABOVE 225MM X 100MM. | 722.94 | 803.69 | ICUT |
| 1154 | CUTTING OF PLATES & ANGLES UPTO 20MM THICK. | 158.13 | 177.71 | ISQMT |
| 1155 | CUTTING ROUNDS UPTO 15MM DIA. | 9.03 | 10.11 | ICUT |
| 1156 | BORING HOLES IN MILD STEEL OR IRON UPTO 10MM DIA. & UPTO 6 MM THICK PLATE. | 48.55 | 54.38 | HOLE |
| 1157 | SAVE AS ITEM 1156 BUT HOLES 10 - 20MM DIA. & 6.0 - 13.0 MM THICK PLATE. | 74.21 | 83.12 | HOLE |
| 1158 | PROVIDE & FIX 100MM DIA. C.I. DOWN PIPE. | 816.22 | 914.16 | TRM |
| 1159 | FIX BARBED IRON WIRE FENCING TO POSTS. | 89.37 | 100.10 | TRM |
| 1160 | SUPPLY & FIX SINGLE ALLAHABAD TILES FOR ROOF WORK. | 960.05 | 1076.15 | ISQMT |
| 1161 | SAVE AS ITEM 1160 BUT FOR DOUBLE ALLAHABAD TILES ROOF. | 1537.35 | 1721.03 | ISQMT |

1133
 1135
 1137
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 1151
 1152
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 1154
 1155
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 1157
 1158
 1159
 1160
 1161

Schedule of Rates (2022-23) for Sewerage Works

For Labour/Material Rates Sanctioned by C.A., G.P.O., U.P. Jal Niyam (Uttara), Prayagraj
 order no. 327/Ten/171, date 01.06.2022 For BPR Preparation

PRAYAGRAJ
 Inflation: 0%

| Item Code | Description | Item Rate with Contractor's Profit | Item Rate with 13% Profit and GST | Unit |
|-----------|---|------------------------------------|-----------------------------------|------|
| 326 | EXCAVATION 1.5 - 3.0M DEEP IN DECOMPOSED OR SOFT ROCK BY CHISELLING. | 1626.50 | 1825.65 | ICUM |
| 327 | EXCAVATION 3.0 - 4.5M DEEP IN DECOMPOSED OR SOFT ROCK BY CHISELLING. | 1992.01 | 2131.22 | ICUM |
| 328 | EXCAVATION 4.5 - 6.0M DEEP IN DECOMPOSED OR SOFT ROCK BY CHISELLING. | 2208.61 | 2413.71 | ICUM |
| 329 | EXCAVATION 6.0 - 7.5M DEEP IN DECOMPOSED OR SOFT ROCK BY CHISELLING. | 2685.23 | 2917.06 | ICUM |
| 330 | EXCAVATION 7.5 - 9.0M DEEP IN DECOMPOSED OR SOFT ROCK BY CHISELLING. | 3120.35 | 3418.79 | ICUM |
| 331 | BAILING OUT OR PUMPING OUT SUBSOIL WATER. | [162.17] | 170.43 | ICUM |
| 332 | CLOSE TIMBERING IN TRENCHES 0.0 - 3.0M DEEP. | 1114.62 | 1248.37 | ISQM |
| 333 | CLOSE TIMBERING IN TRENCHES 3.0 - 6.0M DEEP. | 1415.04 | 1594.85 | ISQM |
| 334 | CLOSE TIMBERING IN TRENCHES 0.0 - 9.0M DEEP. | 1620.46 | 1814.92 | ISQM |
| 335 | CLOSE TIMBERING LEFT IN TRENCHES (UNUSED TIMBERING) 0.0 - 3.0M DEEP. | 6473.45 | 7250.27 | ISQM |
| 336 | CLOSE TIMBERING LEFT IN TRENCHES (UNUSED TIMBERING) 3.0 - 6.0M DEEP. | 7993.83 | 8953.09 | ISQM |
| 337 | CLOSE TIMBERING LEFT IN TRENCHES (UNUSED TIMBERING) 6.0 - 9.0M DEEP. | 8884.83 | 9951.01 | ISQM |
| 338 | CLOSE TIMBERING LEFT IN TRENCHES (USED TIMBERING) 0.0 - 3.0M DEEP. | 2653.96 | 2972.43 | ISQM |
| 339 | CLOSE TIMBERING LEFT IN TRENCHES (USED TIMBERING) 3.0 - 6.0M DEEP. | 3294.22 | 3689.53 | ISQM |
| 340 | CLOSE TIMBERING LEFT IN TRENCHES (USED TIMBERING) 6.0 - 9.0M DEEP. | 3681.44 | 4123.21 | ISQM |
| 341 | OPEN TIMBERING IN TRENCHES 0.0 - 3.0M DEEP. | 658.64 | 737.68 | ISQM |
| 342 | OPEN TIMBERING IN TRENCHES 3.0 - 6.0M DEEP. | 837.66 | 938.18 | ISQM |
| 343 | OPEN TIMBERING IN TRENCHES 6.0 - 9.0M DEEP. | 1024.18 | 1147.09 | ISQM |
| 344 | OPEN TIMBERING LEFT IN TRENCHES (UNUSED TIMBERING) 0.0 - 3.0M DEEP. | 3633.00 | 4063.96 | ISQM |
| 345 | OPEN TIMBERING LEFT IN TRENCHES (UNUSED TIMBERING) 3.0 - 6.0M DEEP. | 4437.75 | 4970.28 | ISQM |
| 346 | OPEN TIMBERING LEFT IN TRENCHES (UNUSED TIMBERING) 6.0 - 9.0M DEEP. | 5314.52 | 5952.27 | ISQM |
| 347 | OPEN TIMBERING LEFT IN TRENCHES (USED TIMBERING) 0.0 - 3.0M DEEP. | 1503.20 | 1683.59 | ISQM |
| 348 | OPEN TIMBERING LEFT IN TRENCHES (USED TIMBERING) 3.0 - 6.0M DEEP. | 1850.61 | 2072.68 | ISQM |
| 349 | OPEN TIMBERING LEFT IN TRENCHES (USED TIMBERING) 6.0 - 9.0M DEEP. | 2225.04 | 2492.04 | ISQM |
| 350 | SHEET PILING IN TRENCHES 0.0 - 3.0M DEEP (SCRAP VALUE OF SHEETS & ANGLES & SALVAGE VALUE OF TIMBER WILL BE DEDUCTED). | 3090.40 | 3470.20 | ISQM |

Note: Item Rates are based on attached Labour/Material Rate List.
 Contractor's profit is given on cement and steel

Description

Unit

Rate

15.81 Providing and erecting 2.00 metre high temporary barricading up at site, each panel of size 2.50m x 2.00m made of 40x40x6mm angle iron or 50x50x3mm hollow MS tube posts horizontal members bracing covered with 1.63mm thick MS sheet. The sheet shall be fixed with 30x5mm MS flat by suitable welding/joining. The panels shall be made so that gap of 50cm above the ground is available making overall height as 2.5m. MS channel ISLC 75 @ 5.70 kg/m, 50cm long shall be provided at the bottom having oval shaped holes of size 50x25mm at both ends with 50cm long MS angle 40x40x6mm bracing. Suitable arrangement shall be made to fix the barricading to avoid from overturning by providing 250mm long expansion fasteners at both ends. The work shall be executed as per drawing/direction of Engineer-in-Charge which includes writing and painting, arrangement for traffic diversion such as traffic signals during construction at site for day and night, glow lamps, reflective signs, marking, flags, caution tape as directed by the Engineer-in-Charge. The barricading provided shall be retained in position at site continuously i/c shifting of barricading from one location to another location as many times as required during the execution of the entire work till its completion. Rate include its maintenance for damages, painting, all incidentals, labour materials, equipments and works required to execute the job. The barricading shall not be removed without prior approval of Engineer-in-Charge.

(Note :- One time payment shall be made for providing barricading from start of work till completion of work i/c shifting. The barricading provided shall remain to be the property of the contractor on completion of the work).

metre

2827.40

15.82

Taking out existing kerb stones of all types from footpath/ central verge, including removal of mortar etc., disposal of unserviceable material to the dumping ground, for which payment shall be made separately and stacking of serviceable material within 50 metre lead as per direction of Engineer-in-Charge.

metre

32.40

15.83

Taking out existing CC interlocking paver blocks from footpath/ central verge, including removal of rubbish etc., disposal of unserviceable material to the dumping ground, for which payment shall be made separately and stacking of serviceable material within 50 metre lead as per direction of Engineer-in-Charge.

sqm

108.65

15.84

Laying old cement concrete interlocking paver blocks of any design/ shape laid in required line, level, curvature, colour and pattern over and including 50 mm thick compacted bed of coarse sand, filling the joints with fine sand etc. all complete as per the direction of Engineer-in-Charge. (Old CC paver blocks shall be supplied by the department free of cost).

sqm

362.30